

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/4632/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 7th December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD/232 dtd. 04.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.12.2020, has been granted.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/4633/A, dated 7.12.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)

[Signature]